

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: May 6, 2006**

**No. 99 /DR(S)/2006**

Sri **Ashok Kumar-IV**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/ Special Judge, Moradabad vice Sri Raja Ram Yadav.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Moradabad against the special court created for trying cases under the said Act.

**No. 100 /DR(S)/2006**

Sri **Raja Ram Yadav**, Special Judge/ Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Moradabad.

**No. 101 /DR(S)/2006**

Sri **Uma Shanker Tomar**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Chitrakoot.

**No. 102 /DR(S)/2006**

Sri **Harbans Kumar Saxena**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Bahraich.

**No. 103 /DR(S)/2006**

Sri **Suresh Kumar Srivastava**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge / Special Judge, Bahraich vice Sri Arun Kumar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Bahraich in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 104 /DR(S)/2006**

Sri **Arun Kumar**, Special Judge/ Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Bahraich.

**BY ORDER OF THE COURT,**

Sd/-

**(G.K. CHATURVEDI)**

**I/c REGISTRAR GENERAL**

**No. 69 / DR (S)/ 2006, Dated: Allahabad: May 6, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).

5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow, (Information available on E-mail).
7. The District & Sessions Judges, Moradabad, Chitrakoot & Bahraich. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, Moradabad, Chitrakoot & Bahraich. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**